

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 589/252/ND/2018

In the matter of:

Cosmod IT Solutions Pvt. Ltd.
Vs.
ROC & Another.

....**Appellant**

....**Respondent**

Under Section: 252

Order delivered on 24.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant	:	
For the Respondent	:	Ms. Kusum Yadav, Company Prosecutor
For the IT	:	Ms. Vibhooti Malhotra, Jr. St. Counsel With Mr. Mohit Sharma, Adv.

ORDER

Mr. Nitin, Director of the appellant company is present and states that the Chartered Accountant appearing in the matter is not well. The ROC to clarify as to which years the financial statements are not filed. As the directors is making statement that all the financial statement are filed with ROC. Income Tax has filed reply. For further consideration on 17.09.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

